

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**First Appeal No. 322 of 2019**

Babru Bahan Kumbhkar @ Bobru Bahan Kumbhkar

Appellant

Versus

1. Kalyani Kumbhakar

2. Deepika Kumbhakar

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Respondents

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**  
**Hon'ble Mrs. Justice Anubha Rawat Choudhary**

Through Video Conferencing

For the Appellant : Mr. Amarendra Kumar, Advocate

For the Respondents : Mr. Rohit Agarwal, Advocate

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**05/07.09.2021**

1. Learned counsel for the appellant, Mr. Amarendra Kumar is present.
2. Learned counsel for the respondent, Mr. Rohit Agarwal is also present.
3. With the consent of the learned counsel for the parties, the matter is referred for settlement to the ensuing Lok Adalat scheduled to be held on 11<sup>th</sup> September, 2021.

**(Aparesh Kumar Singh, J)**

**(Anubha Rawat Choudhary, J)**

Jk/